NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No.111 & 13 Ors./(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: M/s. Raj Oil Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE



ORDER Application No.111 & 13 Others 73(4)/2017/NCLT/MB/MAH/2017

- 1. None present.
- Registry is directed to issue notice of the next date of hearing. 2.

Adjourned to 06.09.2017 at 2.30 PM. 3.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

Sd/-

M.K. SHRAWAT Member (Judicial)

Dated: 04.08.2017